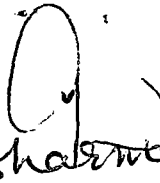
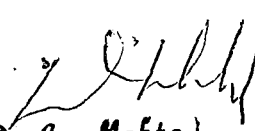


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. MA 604/94 /199
Raj Area MES Workers (CP 93/94) (TA 1536/86)
 Versus

Date of Order	Orders
<u>17/11/94</u> <i>24/11/94 of 25/11/94 Sh. S. Sharma</i>	Sh. Virendra Lodha counsel for the applicant Sh. Parveen Balwada counsel for the respondents. Heard. The request for filing rejoinder is accepted. The rejoinder may be taken on record. The MA is disposed of accordingly.  (O.P. Sharma) M(A)  (D.L. Mehta) Vice-Chairman <i>Copy sent to the ~~~~~ 21/12/94 29/11/94</i> <i>2</i>